

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.07.2019**

NAME OF THE PARTIES: Amit Kumar Mehta

V/s

JM Ferro Alloys Private Limited

UNDER SECTION 213, 241, 242 AND 244 OF THE COMPANIES ACT, 2013.

ORDER

6. C.P. 1014/MB/2019

At the request of the Professional representing the Petitioner, list this
matter on 19.08.2019.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)